

IDR Act has expired on 24.11.1989 and the decision on the future set up of the company is pending before the Board for Industrial and Financial Reconstruction (BIFR).

[*Translation*]

LPG Bottling Plants in Madhya Pradesh

6211. SHRI NATHU SINGH:
SHRI PHOOLCHAND VERMA:
DR. LAXMINARAYAN PAN-
DEYA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether cooking gas is being flared up in Madhya Pradesh due to lack of LPG bottling facilities; and

(b) if so, the reasons for not setting up and LPG bottling plant with a view to supplying LPG in scarcity areas of the State?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) No, Sir.

(b) Does not arise. However, GAIL is putting up LPG production facilities from Natural Gas in two Phases at Bijaipur in Madhya Pradesh. The first Phase, with a capacity of 200,000 Metric Tonnes per annum is expected to be commissioned by November, 1990.

[*English*]

Manufacture of Small Car

6212. SHRI Y.S. MAHAJAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether the prices of maruti 800 and the Fiat cars have been increased after the recent hike in excise duty;

(b) if so, whether government propose to bring out yet another small car of the original concept of people's car in view of hike in the prices; and

(c) if so, the details thereof and if not, the reason therefor?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Yes, Sir.

(b) and (c). No, Sir. The capacity already created is considered adequate to meet the country's requirements. Moreover, there is no statutory control over price and distribution of automobiles. The price increase effected by the manufacturers is reported to be on account of the increase in input costs and changes in the rate of various fiscal levies.

[*Translation*]

Cement Factories in Rajasthan

6213. SHRIGULABCHAND KATARIA: Will the Minister of INDUSTRY be pleased to state:

(a) the total number of cement factories in Rajasthan and the number of applications for setting up new cement factories pending with Government; and

(b) when a decision is likely to be taken on the pending applications?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). At present, there are eighteen cement plants with a licensed capacity of 65.68 lakh tonnes per annum, in the organised sector, in the State of Rajasthan.

Four applications, comprising one for establishment of a new undertaking and the remaining three for effecting substantial expansions, are at various stages of proc-

essing. The applications will be disposed of as per prescribed procedure.

[English]

Conversion of Mangalore-Bangalore Line

6214. SHRIJANARDHANA POOJARY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to convert metre-gauge line between Mangalore and Bangalore into broad gauge; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES) (a) No, Sir.

(b) Does not arise.

Establishment of R&D Units by ONGC

6215. SHRI BANWARILAL PUROHIT: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the PHD Chambers of Commerce and Industry has mooted a proposal to the Oil and Natural Gas Commission for establishing R & D Units with the financial support of the commission to update the technology/equipment for speedier indigenisation;

(b) if so, whether the ONGC propose to adopt indigenisation in their technology; and

(c) if so, the details thereof and action taken in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) One of the suggestions made in a meeting between PHD Chambers of Commerce and Industry and Oil and

Natural Gas Commission organised under the aegis of Government Purchases Committee was that, establishment of R & D units in collaboration with Industry, to provide technology and equipment to the desired standards of the ONGC, may ensure speedier to the desired standards of the ONGC, may ensure speedier indigenisation. The industry was informed that ONGC would consider any concrete proposals in this regard.

No formal proposal has been received by ONGC so far from PHD Chambers of Commerce and Industry.

(b) and (c). Do not arise.

LPG Requirement in Madhya Pradesh

6216. SHRI PHOOL CHAND VERMA:
SHRI M.G. SEKHAR:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether government have conducted any survey to know the monthly requirement of cooking gas in Madhya Pradesh;

(b) if so, the details thereof;

(c) the number of gas cylinders being supplied to Madhya Pradesh every month; and

(d) the steps being taken to make good the shortage thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) No, Sir.

(b) Does not arise.

(c) At present approximately 6.72 lakh